

**Government of Jammu and Kashmir**  
**Food, Civil Supplies and Consumer Affairs Department.**

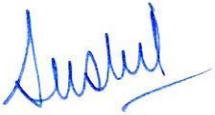
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**Notification**  
**Jammu, the 22 feb, 2022.**

S.O.- 72 In exercise of the powers conferred by sub section(1) of section 28 read with clause (a) of section 32 of the Consumer Protection Act, 2019 (35 of 2019), the Government hereby establish District Commissions, in respect of following districts with respective jurisdiction as indicated against each :-

S. No.	District	Commission	Additional Jurisdiction (Districts) in terms of section 32
1.	Anantnag		Pulwama, Snopian & Kulgam
2.	Baramulla		Bandipora
3.	Budgam		----
4.	Doda		Kishtwar
5.	Jammu		---
6.	Kathua		Samba
7.	Kupwara		---
8.	Rajouri		Poonch
9.	Srinagar		Ganderbal
10.	Udhampur		Reasi & Ramban

**By order of Lieutenant Governor.**



Sd/  
(Zubair Ahmad) KAS  
Commr./Secretary to Government  
Dated:- 22-02.2022

**No. 123696/DFCS-Leg/4 /2022**

**Copy to the:-**

1. Secretary, Department of Consumer Affairs, GoI.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.

3. Principal Secretary to Hon'ble the Chief Justice, Jammu & Kashmir and Ladakh High Court.
4. Principal Secretary to Government, Home Department.
5. Principal Secretary to Government, General Administration Department.
6. Joint Secretary (J&K Affairs) MHA, GOI.
7. Divisional Commissioner, Kashmir/Jammu.
8. All Deputy Commissioners.
9. Director, Department of Food, Civil Supplies & Consumer Affairs, Jammu/Kashmir.
10. Private Secretary to Hon'ble Chairman, Selection Committee for information.
11. Private Secretary to Advisor (F) for information of the Hon'ble Advisor(F).
12. Private Secretary to Chief Secretary for information.
13. Private Secretary to Commissioner/Secretary to Government, Department of FCS&CA for information of Commissioner/Secretary.
14. Private Secretary to Secretary to Government, Department of Law, Justice & Parliamentary Affairs for information of Secretary.
15. Incharge website.
16. Stock file(w2sc).



(Sushil Kumar Mattoo)

**Under Secretary to the Government  
Food Civil Supplies & CA Department**